

STATEMENT

Indications of non-project aid (including debt relief) by the Consortium Members for 1968-69

	(In million\$)	
	Indica- tions of aid in Consortium Meeting	Out of which agreement signed/ initialled
1. Austria .	1.40	0.44
2. Belgium .	0.90	..
3. Canada .	35.15	0.17
4. Denmark .	9.40	9.40
5. France .	20.00	..
6. Germany .	62.50	62.50
7. Italy .	5.50	..
8. Japan .	45.00	..
9. Netherlands .	9.78	9.78
10. U. K. .	84.00	38.40
11. U.S.A. .	8.70	..
12. IBRD/IDA .	15.00	15.00
TOTAL .	297.33	135.69]

ALL INDIA IRRIGATION COMMISSION

*57. SHRI BALACHANDRA MENON : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply to Starred Question No. 189 given in the Rajya Sabha on the 7th May, 1968 and State :

(a) whether the proposal to appoint an All India Irrigation Commission has since been finalised;

(b) if so, what are the terms of reference of the Commission;

(c) whether the personnel of the Commission have been selected; and

(d) if so, the names of the persons selected ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :

(a) to (d) The terms of reference have since been finalised. A copy is laid on the Table of the House.

Selection of the Chairman and members of the Commission will be completed soon

STATEMENT

Terms of reference of the All India Irrigation Commission

(1) To review the development of irrigation in India since 1903 and report on the contribution made by irrigation to increasing the productivity of land and in providing insurance against the vagaries of rainfall.

(2) To examine in detail the irrigation facilities available in chronically drought affected and food deficit areas and suggest essential and minimum irrigation works to be undertaken promptly in such areas.

(3) To draw up a broad outline of development of irrigation of all types for achieving self-sufficiency in cereals and for maximising the production of other crops and to make a broad assessment of the funds required for the purpose.

(4) To examine the adequacy of water supply in major irrigation projects.

(5) To examine the administrative and organisational set-up for the planning, execution and operation of irrigation works, particularly with a view to the speedy completion of projects and reduction of their gestation period.

(6) To suggest criteria for the sanctioning of irrigation projects; and

(7) To examine any other matter incidental or related to the development of irrigation in the country and make suitable recommendations.

COUNTERFEIT CURRENCY NOTES

*58. SHRI N. SRI RAMA REDDY :
SHRI G. L. CHOWDHARI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to a news item published in the "Patriot", dated the 8th June, 1968 to the effect that the Superintendent of Police, Muzaffarpur, is reported to have recently stated that counterfeit Indian currency notes, printed in China and meant for circulation in India have been detected in Janakpur area in Nepal; and

(b) if so, what are the details thereof and what action Government have taken to check the flow of such fake currency notes into India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No such new item appeared in the "Patriot", dated the 8th June, 1968. However, similar reports which appeared in the 'Times of India', dated 9th June, 1968 and 'Hindustan Times', dated 10th June 1968 have come to the notice of Government.

(b) A full report has been called for from the Bihar Government. However, it appears that a Police Officer of the Bihar State referred to an indication given to him by a Police Officer of Nepal regarding the alleged circulation of some fake Indian currency. It also appears that the border Police have been alerted by the Bihar Police, who are in touch with their counterparts in Nepal.

PUBLIC SECTOR UNDERTAKINGS

*59. SHRI B. D. KHOBARAGADE : Will the Minister of FINANCE be pleased to state :

(a) what are the total losses incurred by the Public Sector Undertakings during the last two years; and

(b) what steps Government propose to take to ensure that the Public Sector Undertakings earn profits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) The accounts for 1967-68 have not still been closed by all the Public Enterprises and thus the overall position regarding profit/loss for that year is not yet known.

For the year 1966-67, the position regarding net profit/loss, after depreciation, interest and tax, of all Central Government Public Enterprises other than those under construction is indicated below :

(i) Public Enterprises other than Hindustan Steel Ltd.	Rs. 9.63 crores (Profit)
(ii) Hindustan Steel Ltd.	Rs. 19.81 crores (Loss)

The above figures are exclusive of Life Insurance Corporation, the valuation of which showed a surplus of Rs. 74 crores for the two-year period ending 31-3-1967, of which the share of the Central Government is Rs. 3.61 crores.

(b) The performance of Public Enterprises is kept under constant review with a view to increasing their profitability. Government have also taken decisions on some of the recommendations of the Administrative Reforms Commission in their Report on "Public Sector Undertakings", and the remaining recommendations are now under consideration of Government.

बिहार सरकार पर बकाया ओवरड्राफ्ट

* 60. श्री रेवतीकान्त सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार के भूतपूर्व मुख्य मंत्री ने राष्ट्रीय विकास परिषद की गत बैठक में संघीय वित्त मंत्री से यह अनुरोध किया था कि बिहार सरकार पर जो ओवरड्राफ्ट का रुपया बकाया है उसे केन्द्रीय ऋण मान लिया जाये; और

(ख) यदि हां, तो ओवर ड्राफ्ट की राशि क्या है और इस अनुरोध पर सरकार की प्रतिक्रिया क्या है ?

†[OVERDRAFTS DUE FROM THE BIHAR GOVERNMENT

*60. SHRI REWATI KANT SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the ex-Chief Minister of Bihar had requested the Union Finance Minister in the last meeting of the National Development Council to the effect that the amount of the overdraft due from the Government of Bihar may be treated as a Central loan; and

(b) if so, what is the amount of the overdraft and what is the Government's reaction thereto ?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) और (ख) बिहार के भूतपूर्व मुख्य मंत्री ने, पिछली मई में हुई राष्ट्रीय विकास परिषद की बैठक में जमा से अधिक रकमों के निकाले जाने (ओवरड्राफ्ट) के सम्बन्ध में कोई अनुरोध नहीं किया था। लेकिन उन्होंने उप-प्रधान मंत्री को राज्य द्वारा रिजर्व बैंक से

†[] English translation.